

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/24123/2026 BLAPL/8436/2026	MOHAMMAD NASIR @ JAGMAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	THELKOLOI PS /242 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000091/2026
2	D-BLAPL/24129/2026 BLAPL/8437/2026	DHIRENDRANATH BARAL @ PAPU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BALIAPANDA /35 /2026 1ST A.D.J., PURI(Puri) ST/0000300/2026
3	D-BLAPL/24325/2026 BLAPL/8438/2026	ANANTA BISOYI VS STATE OF ODISHA	ASHOK DAS VS	PATTAPUR (DIGAPAHANDI) /172 /2026 NYAYADHIKARI G.N. /J.M.F.C,SANAKH GR/0000168/2026
4	D-BLAPL/24332/2026 BLAPL/8439/2026	BINAYA DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /568 /2021 A.D.J.,ANGUL(Anugul) CT/0000187/2023
5	D-BLAPL/24397/2026 BLAPL/8440/2026	PRADUMMAN YADAV VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2026
6	D-BLAPL/24410/2026 BLAPL/8441/2026	HEBAL KHOSLA @ MAHESH VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /68 /2026 J.M.F.C.,BORIGUMMA(Koraput) GR/0000174/2026
7	D-BLAPL/21768/2026 BLAPL/8442/2026	SUBASH MAHARANA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	COLLIERY /391 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000043/2025
8	D-BLAPL/17728/2026 BLAPL/8443/2026	TULARAM PUJARI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	UMERKOTE /311 /2022 A.D.J.,UMERKOTE(Nabarangapur) CT/0000023/2023
9	D-BLAPL/24651/2026 BLAPL/8444/2026	SAHID ANSARI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	G.R.P.S.,SAMBALPUR /9 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000010/2026
10	D-BLAPL/24754/2026 BLAPL/8445/2026	DEBA @ DEBENDRA PARIDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	NISCHINTAKOILI /89 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000155/2026
11	D-BLAPL/24756/2026 BLAPL/8446/2026	LAXMAN DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /963 /2025 A.D.J., SORO(Baleshwar) Spl/0000065/2025

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12	D-BLAPL/23154/2026 BLAPL/8447/2026	BISWAJIT DAS VS STATE OF ODISHA	DEBABRATA DAS VS	SECTOR-19 /65 /2026 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000097/2026
13	D-BLAPL/23467/2026 BLAPL/8448/2026	SURAJ DEHURY VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	INDUASTRIAL,NISA /189 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000047/2026
14	D-BLAPL/23969/2026 BLAPL/8449/2026	DIPTI @ DEEPTI RANJAN BARISAL VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	JANKIA P.S. /430 /2026 A.D.J.,BHUBANESWAR(Khordha) TR/0000412/2026
15	D-BLAPL/24076/2026 BLAPL/8450/2026	DIBYAJYOTI JENA VS STATE OF ODISHA	VIVEKANANDA JENA VS	CYBER CRIME AND E.O, BALASORE /27 S.D.J.M.,BALASORE(Baleshwar) CT/0000634/2026
16	D-BLAPL/24668/2026 BLAPL/8451/2026	BIJAYA @ BIJAY DAS @ BIJAY KUMAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /180 /2026 J.M.F.C,CHANDABALI(Bhadrak) GR/0000466/2026
17	D-BLAPL/24080/2026 BLAPL/8452/2026	CHANDAN JENA VS STATE OF ODISHA	VIVEKANANDA JENA VS	CYBER CRIME AND E.O, BALASORE /27 S.D.J.M.,BALASORE(Baleshwar) CT/0000634/2026
18	D-BLAPL/24082/2026 BLAPL/8453/2026	ABHILASH MAHALIK VS STATE OF ODISHA	VIVEKANANDA JENA VS	CYBER CRIME AND E.O, BALASORE /27 S.D.J.M.,BALASORE(Baleshwar) CT/0000634/2026
19	D-BLAPL/24670/2026 BLAPL/8454/2026	RABINDRA BAGH @ ANIL BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /219 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000695/2026
20	D-BLAPL/14302/2026 BLAPL/8455/2026	SUKDEV EKKA VS STATE OF ODISHA	ANITA DASH VS	LAHUNIPADA /59 /2022 SPECIAL JUDGE (POCSO), SUNDARGAR Spl/0000074/2022
21	D-BLAPL/24699/2026 BLAPL/8456/2026	TUSHAR KHUNTIA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000055/2026
22	D-BLAPL/23574/2026 BLAPL/8457/2026	AJIT MAJHI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	NARLA /131 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000295/2026
23	D-BLAPL/23818/2026	JITENDRA BEHERA	ANIRUDHA DAS	KAMAKHYANAGAR /313 /2025

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	BLAPL/8458/2026	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000004/2025
24	D-BLAPL/23826/2026 BLAPL/8459/2026	SOUMYA RANJAN SABAT VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BIRMITRAPUR /271 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000094/2026
25	D-BLAPL/24073/2026 BLAPL/8460/2026	SUBRAT KUMAR MAHALIK VS STATE OF ODISHA	VIVEKANANDA JENA VS	CYBER CRIME AND E.O, BALASORE /27 S.D.J.M.,BALASORE(Baleshwar) CT/0000634/2026
26	D-BLAPL/24710/2026 BLAPL/8461/2026	NABA PANGI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	JEYPORE SADAR /42 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000007/2022
27	D-BLAPL/24110/2026 BLAPL/8462/2026	BASANTA BAG VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /18 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000037/2025
28	D-BLAPL/23893/2026 BLAPL/8463/2026	RAJ KISHORE NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BAREIPALI /119 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001545/2026
29	D-BLAPL/23967/2026 BLAPL/8464/2026	RAJA@RAJ KUMAR SENDRIA VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	SONEPUR /237 /2026 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonapat) GR/0000213/2026
30	D-BLAPL/24118/2026 BLAPL/8465/2026	SHAKTI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /112 /2026 SPECIAL JUDGE (POCSO), PHULBANI(Kalahandi) Spl/0000056/2026
31	D-BLAPL/24077/2026 BLAPL/8466/2026	BAJUA @ BAUJA MAHALIK VS STATE OF ODISHA	VIVEKANANDA JENA VS	CYBER CRIME AND E.O, BALASORE /27 S.D.J.M.,BALASORE(Baleshwar) CT/0000634/2026
32	D-BLAPL/24120/2026 BLAPL/8467/2026	DEEPAK TIADI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SIMULIA /216 /2026 SPECIAL JUDGE (POCSO), BALASORE(Baleshwar) Spl/0000194/2026
33	D-BLAPL/24751/2026 BLAPL/8468/2026	DILLIP DAS VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	NISCHINTAKOILI /89 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000155/2026
34	D-BLAPL/21438/2026 BLAPL/8469/2026	SURATHA NAGABANSI VS	UMA SHANKAR PATEL VS	LEPHRIPADA /58 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH

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35	D-BLAPL/21741/2026 BLAPL/8470/2026	STATE OF ODISHA DINABANDHU KAPAT VS	UMA SHANKAR PATEL VS	Spl/0000040/2026 KINJIRKELA /181 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH
36	D-BLAPL/24766/2026 BLAPL/8471/2026	STATE OF ODISHA AKASH GOUDA VS	JYOTIRMAYA SAHOO VS	Spl/0000093/2026 / /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
37	D-BLAPL/24044/2026 BLAPL/8472/2026	STATE OF ODISHA KANHA SETHI VS	JAYADEBA BEHERA VS	2(A)CC/0000010/2026 / / SPECIAL JUDGE,BHANJANAGAR(Ganjam)
38	D-BLAPL/24328/2026 BLAPL/8473/2026	STATE OF ODISHA DURGA PRASAD BRAHMA VS	DEBASISH SAMAL VS	2(A)CC/0000018/2026 BAIDYANATHPUR /365 /2026 S.D.J.M.,BERHAMPUR(Ganjam)
39	D-BLAPL/24347/2026 BLAPL/8474/2026	STATE OF ODISHA JAGANNATH BARIK @ KAPINA VS	GYANENDRA CHANDRA SWAIN VS	GR/0002006/2026 DHAULI PS /179 /2026 SPECIAL JUDGE,BHUBANESWAR(Khor)
40	D-BLAPL/24859/2026 BLAPL/8475/2026	STATE OF ODISHA ANITA DEVI VS	SK. ZAFARULLA VS	TR/0000467/2026 BOUDH /291 /2026 SPECIAL JUDGE,BAUDH(Baudh)
41	D-BLAPL/24860/2026 BLAPL/8476/2026	STATE OF ODISHA SURESH KHARA @ BAILAR KHARA VS	SK. ZAFARULLA VS	Spl/0000102/2026 POTTANGI /132 /2023 A.D.J.,KORAPUT(Koraput)
42	D-BLAPL/24861/2026 BLAPL/8477/2026	STATE OF ODISHA GULAM MUSTAK VS	MAHES DAS VS	CT/0000039/2024 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
43	D-BLAPL/24593/2026 BLAPL/8478/2026	STATE OF ODISHA DIBYASINGH PRADHAN VS	JAYADEBA BEHERA VS	2(A)CC/0000040/2026 / / SPECIAL JUDGE,NAYAGARH(Nayagarh)
44	D-BLAPL/24351/2026 BLAPL/8479/2026	STATE OF ODISHA SUBHASIS @ KALIA PRADHAN VS	JITENDRA SAMANTARAY VS	TR/0000070/2026 KESINGA /218 /2026 J.M.F.C., KESINGA(Kalahandi)
45	D-BLAPL/22782/2026 BLAPL/8480/2026	STATE OF ODISHA KUSA NAIK @ KUSHA KANHAR VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CT/0000213/2026 BOUDH /234 /2020 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000023/2022

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46	D-BLAPL/24352/2026 BLAPL/8481/2026	KANA MITU @ MANORANJAN SABAT VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	SPL.TASK FORCE /8 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000256/2026
47	D-BLAPL/24354/2026 BLAPL/8482/2026	AMIR SUANSIA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	HINJILI /366 /2026 J.M.F.C.,HINJILI(Ganjam) GR/0000392/2026
48	D-BLAPL/24346/2026 BLAPL/8483/2026	RAJA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NCB BHUBANESWAR /12 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000044/2025
49	D-BLAPL/24045/2026 BLAPL/8484/2026	ANANTA PATRA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ASKA /42 /2025 A.D.J.,ASKA(Ganjam) ST/0000078/2025
50	D-BLAPL/24316/2026 BLAPL/8485/2026	B JAYAKRUSHNA PATRA @ B JAYA PATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	PURUSHOTTAMPUR /113 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000113/2025
51	D-BLAPL/15821/2026 BLAPL/8486/2026	SHIBABRAT SWAIN @ SIBABRATA SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	ANGUL TOWN /1153 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000036/2025
52	D-BLAPL/21964/2026 BLAPL/8487/2026	KAKIYA KALIHARI @ KAKIA KALIHARI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /143 /2025 A.D.J.,BARGARH(Bargarh) CT/0000153/2025
53	D-BLAPL/24329/2026 BLAPL/8488/2026	BAPI DAS VS STATE OF ODISHA	CHHABI BEHERA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000038/2026
54	D-BLAPL/22694/2026 BLAPL/8489/2026	RAJIBA PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /375 /2026 J.M.F.C.,POLSARA(Ganjam) GR/0000373/2026
55	D-BLAPL/23653/2026 BLAPL/8490/2026	MANOJ CHAMPI VS STATE OF ODISHA	SK. ZAFARULLA VS	NANDAPUR /66 /2026 S.D.J.M.,KORAPUT(Koraput) GR/0000393/2026
56	D-BLAPL/23688/2026 BLAPL/8491/2026	BRUNDABAN SAHU VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada) CT/0000037/2025
57	D-BLAPL/24109/2026	BHUKESH SETHI	JAGAJIBAN PRADHAN	CYBER CRIME AND ECONOMIC OFFEN

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	BLAPL/8492/2026	VS STATE OF ODISHA	VS	S.D.J.M.,PURI(Puri) GR/0000773/2026
58	D-BLAPL/24322/2026 BLAPL/8493/2026	BISWAJIT SAHOO @ SIBU @ BISWAJIT SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDAKA P.S. /139 /2025 1ST A.D.J., BHUBANESWAR(Khordha) CT/0000258/2025
59	D-BLAPL/24649/2026 BLAPL/8494/2026	BABU SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /134 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000392/2026
60	D-CMP/29682/2026 CMP/1387/2026	KANAKLATA PRADHAN VS MINAKHI BEHERA	ARUN KUMAR DAS 1 VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr EC/0000020/2024
61	D-CMP/37355/2026 CMP/1388/2026	M/S JEET INFRACON PVT. LTD. VS BISWANATH TRIPATHY	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho IA/0000001/2026
62	D-CMP/31810/2026 CMP/1389/2026	SANTOSH KUMAR SOMANI VS URMILA DEVI GUPTA	SIVA SANKAR CHAINI VS	// () //
63	D-CMP/38193/2026 CMP/1390/2026	PRAMOD KUMAR SAHOO VS PRAMILA MALLIK	JITENDRA SAMANTARAY VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cutta CS/0006998/2014
64	D-CONTC/35573/2026 CONTC/5470/2026	GAYATRI BARIK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //
65	D-CONTC/36251/2026 CONTC/5471/2026	MANOJ KUMAR MOHANTY VS ANU GARG, I.A.S	SAROJA KANTA SAMAL VS	// () //
66	D-CONTC/36385/2026 CONTC/5472/2026	M/S. MAA VAISHNO DEVI CONSTRUCTION, BHUBANESWAR VS DIPANKAR MOHAPATRA, MANAGING DIRECTOR, ODISHA TOURISM DEVELOPMENT CORP. LTD., BHUBANESWAR	M/S KANANBALA ROY CHOUDHURY, G.K.ROY CHOUDHURY. VS	() //
67	D-CONTC/36482/2026 CONTC/5473/2026	SHISHIR KUMAR BEHERA VS ANU GARG, IAS	AMIYA KUMAR CHHATOI VS	// () //
68	D-CONTC/36724/2026 CONTC/5474/2026	SAMIR KUMAR PATTANAIK VS	SUKANTA KUMAR MISHRA VS	// ()

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69	D-CONTC/37786/2026 CONTC/5475/2026	DR.PRADIP DEY, DIRECTOR, INDIAN COUNCIL OF AGRICULTURAL RESEARCH, KOLKATA SANKARSAN SAMAL VS SUBHA SHARMA, I.A.S	ADV. VS	// // 0 //
70	D-CONTC/35238/2026 CONTC/5476/2026	SAINIKA MALLICK VS SANGRAM KESHARI MOHAPATRA, IAS	ADV. VS	// 0 //
71	D-CONTC/34233/2026 CONTC/5477/2026	MURARI NARAYAN GUPTA VS SUVENDU KUMAR SAHOO, TAHASILDAR, KEONJHAR	ADV. VS	// 0 //
72	D-CONTC/34887/2026 CONTC/5478/2026	SEKHAR KUMAR GHADAI VS DR. N. THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0 //
73	D-CONTC/35166/2026 CONTC/5479/2026	ABHIRAM BISWAL VS DR. ARABINDA KUMAR PADHEE, ADDITIONAL CHIEF SECRETARY, DEPTT. OF REVENUE AND DISASTER MANAGEMENT	DEEPAK KUMAR PANI VS	// 0 //
74	D-CONTC/35271/2026 CONTC/5480/2026	BIGHNESWAR PRADHAN VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
75	D-CONTC/35275/2026 CONTC/5481/2026	CHANCHAN BEHERA VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
76	D-CONTC/35381/2026 CONTC/5482/2026	RAJ KISHOR SAHOO VS VIJAY AMRUTA KULANGE, I.A.S	ADV. VS	// 0 //
77	D-CONTC/33531/2026 CONTC/5483/2026	SNEHALATA DAS VS JAYANTA KUMAR JAYSINGH, O.A.S, TAHASILDAR, SALIPUR	SAIBRATA RATH VS	// 0 //
78	D-CONTC/33113/2026 CONTC/5484/2026	GOPABANDHU DASH VS VIR VIKRAM YADAV, IAS COMMISSIONER CUM SECY. WORKS DEPTT. GOVT. OF ODISHA	ADV. VS	// 0 //
79	D-CONTC/37151/2026 CONTC/5485/2026	KUNJA BIHARI DAS VS SUBHA SARMA, SECRETARY, WATER RESOURCES DEPT, ODISHA	MANAS PATI VS	// 0 //

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80	D-CONTC/37152/2026 CONTC/5486/2026	HARIHAR SAHU VS SUBHA SARMA, SECRETARY, WATER RESOURCES DEPT, ODISHA	ADV VS	// 0 //
81	D-CONTC/37752/2026 CONTC/5487/2026	NARENDRA KUMAR DALAI VS SUBHA SARMA, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA	ADV VS	// 0 //
82	D-CONTC/37762/2026 CONTC/5488/2026	LAXMAN SAHOO VS SUBHA SARMA, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA	ADV VS	// 0 //
83	D-CRLA/22856/2026 CRLA/763/2026	BALIA@CHITTARANJAN ROUT VS STATE OF ODISHA	ASHOK KUMAR PATTANAIK (A) VS	BANKI /314 /2022 SPECIAL JUDGE (POCSO), CUTTACK(Ct Spl/0000161/2022
84	D-CRLA/24758/2026 CRLA/764/2026	BAPUN DAS@SHRUTAN DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SULIAPADA /69 /2021 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000057/2021
85	D-CRLA/24414/2026 CRLA/765/2026	LAXMI NARASINGH@LAXMI NRUSINGHA RATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /288 /2025 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000032/2026
86	D-CRLMC/24652/2026 CRLMC/2864/2026	BUDHU BISHI@TARANI BISHI VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /3 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000016/2025
87	D-CRLMC/24693/2026 CRLMC/2865/2026	HRUSIKESH PADHAN VS STATE OF ODISHA	PUJARANI MUDULI VS	AMBABHONA /153 /2021 S.D.J.M.,BARGARH(Bargarh) CT/0001013/2021
88	D-CRLMC/23164/2026 CRLMC/2866/2026	ROHIT MAHAKUD VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /216 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000165/2026
89	D-CRLMC/24885/2026 CRLMC/2867/2026	DIPAKA RANJAN SAMAL@DEEPAK RANJAN SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DHARMASALA /250 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001109/2026
90	D-CRLMC/23368/2026 CRLMC/2868/2026	PAWAN DURGA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /204 /2018 SPL. JUDGE (VIG),BHAWANIPATNA(Ka CT/0000114/2009
91	D-CRLMC/24602/2026	MANMOHAN PANIGRAHI	PRABIN DAS	CUTTACK VIGILANCE /1 /2011

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	CRLMC/2869/2026	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000002/2017
92	D-CRLMC/24618/2026 CRLMC/2870/2026	RAKESH PATTANYAK @ RAKA VS STATE OF ODISHA	BISWABHUSAN DAS VS	/ /0 S.D.M, JAGATSINGHPUR(Jagatsinghapur) CRMC/0000031/2026
93	D-CRLMC/23691/2026 CRLMC/2871/2026	SOUMYA RANJAN MARTHA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /31 /2026 J.M.F.C.,RANPUR(Nayagarh) GR/0000057/2026
94	D-CRLMC/24526/2026 CRLMC/2872/2026	BABITA GIRI VS PAPUN KUMAR GIRI	DEBASIS MITRA VS	/145 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K ICC/0000024/2024
95	D-CRLMC/21772/2026 CRLMC/2873/2026	PRATAP KUMAR MISHRA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	DAITARI /107 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001221/2025
96	D-CRLMC/24527/2026 CRLMC/2874/2026	BABITA GIRI VS PAPUN KUMAR GIRI	DEBASIS MITRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K ICC/0000025/2024
97	D-CRLMC/25029/2026 CRLMC/2875/2026	SHUBHAM@SUBHAM RAY VS STATE OF ODISHA	ARIJEET MISHRA VS	BANTALA /72 /2018 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000741/2018
98	D-CRLMC/1961/2026 CRLMC/2876/2026	RAJEN MOHANTY VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	JAGATSINGPUR /1237 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0002329/2024
99	D-CRLMC/22404/2026 CRLMC/2877/2026	MOCHIRAM PANIGRAHI VS STATE OF ODISHA	GOKULANANDA SAHU VS	CHATRAPUR /11 /2010 J.M.F.C.,CHATRAPUR(Ganjam) GR/0000054/2010
100	D-CRLMC/24528/2026 CRLMC/2878/2026	PRAKASH CHANDRA TRIPATHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	/ /0 S.D.M, JAGATSINGHPUR(Jagatsinghapur) CRMC/0000030/2026
101	D-CRLMC/24431/2026 CRLMC/2879/2026	BAPU @ AMIYAKANT @ JYOTIKANT @ JYOTI RANJAN PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PARADEEP /72 /2009 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000139/2025
102	D-CRLMC/24755/2026 CRLMC/2880/2026	DHARMENDRA MISHRA VS	ASHIS KUMAR MISHRA VS	KHAPRAKHOL /43 /2019 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH

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103	D-CRLMC/24682/2026 CRLMC/2881/2026	STATE OF ODISHA DR. PIYUSH AGARWAL VS	TANMAY MISHRA VS	GR/0000190/2019 MANGALA BAG /153 /2022 J.M.F.C,CUTTACK(Cuttack) GR/0000859/2022
104	D-CRLMC/25015/2026 CRLMC/2882/2026	STATE OF ODISHA PARIKHITA BHOI VS	SUBASH CHANDRA PUSPALAKA VS	KEGAON /68 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000223/2025
105	D-CRLMC/23880/2026 CRLMC/2883/2026	STATE OF ODISHA BALARAM NAG VS	SANKET TRIVEDY VS	PAIKMAL /214 /2020 S.D.J.M.,PADAMPUR(Bargarh) GR/0001219/2020
106	D-CRLMC/22881/2026 CRLMC/2884/2026	STATE OF ODISHA BIBHUTI KUDEI VS	SK. ZAFARULLA VS	MANAMUNDA /287 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000184/2026
107	D-CRLMP/25018/2026 CRLMP/1226/2026	STATE OF ODISHA PAWAN KUMAR JAJODIA VS	GOPABANDHU DASH VS	/ /0 (//
108	D-CRLMP/24203/2026 CRLMP/1227/2026	STATE OF ODISHA ULLASH PRADHAN VS	GYANA RANJAN MAHAPATRA VS	/ /0 (//
109	D-CRLREV/24470/2026 CRLREV/575/2026	SUBALA KUMAR KHATOI MADHAB DIGAL VS	AMULYA RATNA PANDA VS	PHULBANI SADAR /11 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000019/2026
110	D-CRLREV/38454/2025 CRLREV/576/2026	STATE OF ODISHA MAMATARANI JENA VS	SANTOSH KUMAR SAMANTARAY VS	KHURDA MODEL /454 /2022 S.D.J.M.,KHURDA(Khordha) GR/0001531/2022
111	D-CRLREV/24511/2026 CRLREV/577/2026	STATE OF ODISHA UNION OF INDIA VS	ALOK KUMAR MOHANTY, SR.PANEL COUNSEL VS	/ /0 S.D.M, CUTTACK(Cuttack) CRMC/0000094/2026
112	D-CRLREV/24645/2026 CRLREV/578/2026	STATE OF ODISHA SUSHANTA KUMAR DHALASAMANTA VS	PUSPAMITRA MOHAPATRA VS	MARKAT NAGAR /229 /2020 2ND A.D.J.,CUTTACK(Cuttack) ST/0000145/2024
113	D-CRLREV/23379/2026 CRLREV/579/2026	STATE OF ODISHA ASHUTOSH PARASAR VS SWARNA PRAVA DAS	MANORANJAN KHATUA VS	BHARATPUR PS /369 /2022 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) CRA/0000009/2025

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114	D-CRLREV/23654/2026 CRLREV/580/2026	BIPIN BIHARI SAHOO VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 3RD A.D.J., CUTTACK(Cuttack) CRA/0000131/2024
115	D-FAO/37309/2026 FAO/912/2026	ITISHREE SAHOO VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000679/2015
116	D-FAO/37936/2026 FAO/913/2026	PURNA CHANDRA ROUT VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000041/2021
117	D-FAO/31582/2026 FAO/914/2026	PRAJNA PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000423/2014
118	D-JCRLA/25115/2026 JCRLA/229/2026	DEBA HANSDAH VS STATE OF ODISHA	ADV. VS	BASTA /323 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000311/2021
119	D-MACA/36625/2026 MACA/783/2026	SUSHAMA SAHOO @ SAHU VS RATMANI MAHANTA	BISWAJIT MOHANTY VS	// II MACT,CUTTACK(Cuttack) Mac/0000727/2015
120	D-MACA/33255/2026 MACA/784/2026	M/S THE NEW INDIA ASSURANCE CO.LTD., KORAPUT VS NABALISHA BHATRA	BIJAY KUMAR MOHANTY VS	// 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000014/2022
121	D-MATA/37765/2026 MATA/274/2026	RAJASHREE CHINARA VS SAMIT KUMAR NAIK	PRASANTA KUMAR SATAPATHY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000492/2022
122	D-MATA/37887/2026 MATA/275/2026	HARICHAND SIKARI VS KAKOLI SIKARI	PADMANAV CHOUDHURY VS	// JUDGE, FAMILY COURT, NABARANGPUR CP/0000026/2025
123	D-RSA/37664/2026 RSA/422/2026	HARIPRIYA PATTNAIK VS KARUNAKAR PATTNAIK	ALOK KUMAR MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,BOUDH(Boudh) RFA/0000001/2024
124	D-RSA/37053/2026 RSA/423/2026	AKHAY KUMAR PARIDA VS ARNAPURNA PARIDA	ACHYUTA NANDA ROUTRAY VS	// 1ST A.D.J., PURI(Puri) RFA/0000056/2011
125	D-RSA/33511/2026	RAMESWAR AMADORA	TUKUNA KUMAR MISHRA	//

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	RSA/424/2026	VS KRISHNA CHANDRA DALAI	VS	A.D.J.,UMERKOTE(Nabarangapur) RFA/0000004/2024
126	D-RSA/35560/2026 RSA/425/2026	CHINMAYA KUMAR SAHOO VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000031/2025
127	D-RVWPET/32474/2026 RVWPET/189/2026	NATIONAL HEALTH MISSION,ODISHA VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BHUBANESWAR	RAMDAS ACHARY VS	// () //
128	D-SAO/38229/2026 SAO/24/2026	JAHERA @ MUNI KHANUM VS ABDUL JALIL KHAN	UPENDRA KUMAR SAMAL (SR. ADV.) VS	// A.D.J.,JAJPUR(Jajapur) RFA/0000020/2018
129	D-SAO/38226/2026 SAO/25/2026	JAHERA @ MUNI KHANUM VS ABDUL JALIL KHAN	UPENDRA KUMAR SAMAL (SR. ADV.) VS	// A.D.J.,JAJPUR(Jajapur) RFA/0000019/2018
130	D-TRP(C)/38088/2026 TRP(C)/257/2026	AAAYASA PRIYADARSINI VS SOUMYA RANJAN SAHOO	DIGAMBAR SETHI VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000807/2026
131	D-TRP(C)/37810/2026 TRP(C)/258/2026	ASMITA GHADAI VS LALITA KUMAR GHADAI	AMLAN SHAKTI PAUL VS	// JUDGE FAMILY COURT,KHURDA(Khor CP/0000124/2026
132	D-TRP(C)/37153/2026 TRP(C)/259/2026	LAXMIPRIYA ROUL @ PANDA VS BIBHUTI BHUSAN PANDA	ANUGRAHA NARAYAN SAMANTRAY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000210/2026
133	D-WA/5011/2026 WA/1163/2026	VICE CHANCELLOR, UTKAL UNIVERSITY , VANIVIHAR,BHUBANESWAR VS LAXMIPRIYA PANI	GYANA RANJAN MAHAPATRA VS	// () //
134	D-WA/36594/2026 WA/1164/2026	STATE OF ODISHA VS HARA PANCHABIHAR	DAYANIDHI LENKA, AGA VS	// () //
135	D-WA/37192/2026 WA/1165/2026	STATE OF ODISHA VS CHHABI BEHERA	SUBHA BIKASH PANDA,A.G.A VS	// () //
136	D-WA/37157/2026 WA/1166/2026	BASUMATI RANA VS	KODANDA KUMAR BHUYAN VS	// ()

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137	D-WP(C)/33916/2026 WP(C)/26529/2026	REGIONAL OFFICER, NATIONAL HIGHWAY AUTHORITY OF INDIA ,BHUBANESWAR RAHUL SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// // 0 //
138	D-WP(C)/36046/2026 WP(C)/26530/2026	UMA RAJAGURU VS STATE OF ODISHA	GOPINATH PADHI VS	// 0 //
139	D-WP(C)/38353/2026 WP(C)/26531/2026	P.RAM MURTY PATRA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
140	D-WP(C)/37939/2026 WP(C)/26532/2026	KHITISUTA DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
141	D-WP(C)/37761/2026 WP(C)/26533/2026	DHANAPATI RATHO BHATRA VS STATE OF ODISHAC	MANOJA KUMAR KHUNTIA VS	// 0 //
142	D-WP(C)/38378/2026 WP(C)/26534/2026	BABA AKHANDALAMANI SHG, HANSPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
143	D-WP(C)/37988/2026 WP(C)/26535/2026	SARANGADHAR DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
144	D-WP(C)/36477/2026 WP(C)/26536/2026	HEMANTA KUMAR PANI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
145	D-WP(C)/36794/2026 WP(C)/26537/2026	SANATAN NAYAK VS UNION OF INDIA	MANAS PATI VS	// 0 //
146	D-WP(C)/38180/2026 WP(C)/26538/2026	JAGADISH PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
147	D-WP(C)/36796/2026 WP(C)/26539/2026	KRUSHNA CHANDRA PATRA VS UNION OF INDIA	MANAS PATI VS DEBASIS SATAPATHY	// 0 //

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148	D-WP(C)/38380/2026 WP(C)/26540/2026	MAA SARALA SWYAM SAHAYAK DAL, AINALASARI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
149	D-WP(C)/37871/2026 WP(C)/26541/2026	KAMALAKANTA SETHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
150	D-WP(C)/36803/2026 WP(C)/26542/2026	GOPAL CHANDRA SINGH VS UNION OF INDIA	MANAS PATI VS	// 0 //
151	D-WP(C)/38381/2026 WP(C)/26543/2026	RADHAKRUSHNA SHG, ALIA, JAJPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
152	D-WP(C)/37350/2026 WP(C)/26544/2026	TIRTHA JAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
153	D-WP(C)/38257/2026 WP(C)/26545/2026	NAJIRUL KHATUN VS UNION OF INDIA	TUKUNA KUMAR MISHRA VS	// 0 //
154	D-WP(C)/35184/2026 WP(C)/26546/2026	HEMANTA BARIJA VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
155	D-WP(C)/37937/2026 WP(C)/26547/2026	PRADEP NAYAK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
156	D-WP(C)/38178/2026 WP(C)/26548/2026	BHABISHYAT PATEL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
157	D-WP(C)/34719/2026 WP(C)/26549/2026	MADHULIKA PATRO VS STATE BANK OF INDIA	RAJJEET ROY VS	// 0 //
158	D-WP(C)/38181/2026 WP(C)/26550/2026	SISIR KUMAR MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
159	D-WP(C)/37437/2026	KUMUDINI SWAIN	GOPINATH MISHRA	//

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	WP(C)/26551/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/35588/2026	GADADHAR SAHOO	ARUNA NAYAK	//
	WP(C)/26552/2026	VS STATE OF ODISHA	VS	0 //
161	D-WP(C)/35178/2026	RAJU BEHERA	SANKET KANUNGO	//
	WP(C)/26553/2026	VS STATE OF ODISHA	VS	0 //
162	D-WP(C)/37518/2026	RANGALATA SAHOO@ RANGAMANI DEI	SIDDHARTH PRASAD MISHRA	//
	WP(C)/26554/2026	VS STATE OF ODISHA	VS	0 //
163	D-WP(C)/38325/2026	SRIDHAR MISHRA	MAHESWAR MOHANTY	//
	WP(C)/26555/2026	VS STATE OF ODISHA	VS	0 //
164	D-WP(C)/35179/2026	BISWAJIT BARIJA	SANKET KANUNGO	//
	WP(C)/26556/2026	VS STATE OF ODISHA	VS	0 //
165	D-WP(C)/36678/2026	PRADIPTA MOHAN GOUDA	SUBASH CHANDRA SAHOO	//
	WP(C)/26557/2026	VS STATE OF ODISHA	VS	0 //
166	D-WP(C)/38330/2026	RUDRA NARAYAN PANDA	MAHESWAR MOHANTY	//
	WP(C)/26558/2026	VS THE TAHASILDAR, JAIPUR	VS	0 //
167	D-WP(C)/38222/2026	RAWALA MAJHI	PRABODHA CHANDRA NAYAK	//
	WP(C)/26559/2026	VS STATE OF ODISHA	VS	0 //
168	D-WP(C)/37666/2026	PRAMOD KUMAR AGRAWAL	AMIT PRASAD BOSE	//
	WP(C)/26560/2026	VS STATE OF ODISHA	VS	0 //
169	D-WP(C)/36934/2026	TULARAM NAIK	SOUMYA MISHRA	//
	WP(C)/26561/2026	VS UNION OF INDIA	VS	0 //
170	D-WP(C)/38333/2026	DHANA HANTAL	MAHESWAR MOHANTY	//
	WP(C)/26562/2026	VS	VS	0

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171	D-WP(C)/36550/2026 WP(C)/26563/2026	STATE OF ODISHA CHANDRAMANI MAHARANA VS	BIRENDRA MOHAPATRA VS	// // 0
172	D-WP(C)/36679/2026 WP(C)/26564/2026	STATE OF ODISHA BISWAJIT SATPATHY VS	SATYA RANJAN MOHAPATRA VS	// // 0
173	D-WP(C)/37554/2026 WP(C)/26565/2026	THE SUB COLLECTOR, PURI DIPTIMAYEE DESHWARI VS	SHIBANI SAMARPITA OJHA VS	// // 0
174	D-WP(C)/37694/2026 WP(C)/26566/2026	STATE OF ODISHA APURBA BAGARTTI VS	RAJESH RANJAN SAHOO VS	// // 0
175	D-WP(C)/38637/2026 WP(C)/26567/2026	THE REGISTERING OFFICER CUM SUB REGISTRAR,MANESWAR,SAMBALPUR JYOTSHNAMAYEE MOHAPATRA VS	SUKANTA KUMAR MISHRA VS	// // 0
176	D-WP(C)/37836/2026 WP(C)/26568/2026	STATE OF ODISHA DR. ANIRUDDHA NAYAK VS	SANGRAM JENA VS	// // 0
177	D-WP(C)/38384/2026 WP(C)/26569/2026	STATE OF ODISHA MAA DURGA SWYAM SAHAYAK DAL, THALBANDH VS	RAJIV KUMAR MAHANTA VS	// // 0
178	D-WP(C)/37842/2026 WP(C)/26570/2026	STATE OF ODISHA DR. TOFAN KUMAR SAHOO VS	SANGRAM JENA VS	// // 0
179	D-WP(C)/37837/2026 WP(C)/26571/2026	STATE OF ODISHA DR.SUBHRAJIT MALLICK VS	SANGRAM JENA VS	// // 0
180	D-WP(C)/37697/2026 WP(C)/26572/2026	STATE OF ODISHA TULASI DIP VS	RAJESH RANJAN SAHOO VS	// // 0
181	D-WP(C)/37830/2026 WP(C)/26573/2026	THE REGISTERING OFFICER CUM SUB REGISTRAR, SAMBALPUR DR. MANISHA GHADI VS	SANGRAM JENA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/37846/2026 WP(C)/26574/2026	DR.BIDHANA CHANDRA DHALA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
183	D-WP(C)/38634/2026 WP(C)/26575/2026	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
184	D-WP(C)/37831/2026 WP(C)/26576/2026	DR.SUPRIYA ROUTRAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
185	D-WP(C)/37839/2026 WP(C)/26577/2026	DR. PRIYANKA MANGRAJ VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
186	D-WP(C)/37833/2026 WP(C)/26578/2026	DR. JOSES KUMAR SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
187	D-WP(C)/37841/2026 WP(C)/26579/2026	DR.RAJKRISHNA BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
188	D-WP(C)/37834/2026 WP(C)/26580/2026	DR.SATYA NARAYAN SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
189	D-WP(C)/37873/2026 WP(C)/26581/2026	DILLIP KUMAR DAS VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
190	D-WP(C)/38158/2026 WP(C)/26582/2026	NARENDRA KUMAR PRAHARAJ VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
191	D-WP(C)/37986/2026 WP(C)/26583/2026	AJAYA KUMAR ROUT VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
192	D-WP(C)/37853/2026 WP(C)/26584/2026	RAJESH SHARMA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
193	D-WP(C)/38248/2026	BRAJAMOHAN DASH	SRINIVAS MOHANTY	//

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	WP(C)/26585/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/38019/2026 WP(C)/26586/2026	M/S. SUDHAKAR BEHERA, ANUGUL VS ASST. COMMNER., GST AND CENTRAL EXCISE, ANUGUL	BIBHUTI BHUSAN PANDA VS	// 0 //
195	D-WP(C)/37671/2026 WP(C)/26587/2026	NAMITA BISWAL VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
196	D-WP(C)/38089/2026 WP(C)/26588/2026	HEMANGINI @ SUCHITRA KIRSANI VS KUNJALATA DALAI	PRAGYAN PARAMITA MOHANTY VS	// 0 //
197	D-WP(C)/36638/2026 WP(C)/26589/2026	LOKANATH BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
198	D-WP(C)/37060/2026 WP(C)/26590/2026	RABINDRA @ ANA ROUT VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
199	D-WP(C)/38183/2026 WP(C)/26591/2026	AJAYA KUMAR KAR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
200	D-WP(C)/38047/2026 WP(C)/26592/2026	SASMITA KUMARI SWAIN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
201	D-WP(C)/37672/2026 WP(C)/26593/2026	PUSPANJALI NAYAK VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
202	D-WP(C)/37296/2026 WP(C)/26594/2026	PRADEEP KUMAR DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
203	D-WP(C)/37486/2026 WP(C)/26595/2026	M/S SREERAM BUILDERS, JAJPUR VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
204	D-WP(C)/37999/2026 WP(C)/26596/2026	SIBARAM POLAI VS	ALOK KUMAR PANDA VS	// 0

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205	D-WP(C)/37297/2026 WP(C)/26597/2026	STATE OF ODISHA GAGAN BIHARI PANDA VS	DHANESWAR BEHERA VS	// // 0
206	D-WP(C)/37546/2026 WP(C)/26598/2026	STATE OF ODISHA PRAVAKAR SAHOO VS	KRUSHNA CHANDRA RATH VS	// // 0
207	D-WP(C)/18914/2026 WP(C)/26599/2026	STATE OF ODISHA JANA SMALL FINANCE BANK LTD, BHADRAK VS	BIBHUTI BHUSAN SWAIN VS	// // 0
208	D-WP(C)/37431/2026 WP(C)/26600/2026	STATE OF ODISHA KORAMANI PRADHAN VS	NIHAL RATH VS	// // 0
209	D-WP(C)/34570/2026 WP(C)/26601/2026	UNION OF INDIA RAKESH KUMAR SAMAL VS	LAGNAJIT PATTNAIK VS	// // 0
210	D-WP(C)/37662/2026 WP(C)/26602/2026	JOINT COMMISSIONER, GST, BHUBANESWAR, KHURDA DURGA PRASAD DAS VS	SARASWATI SENAPATI VS	// // 0
211	D-WP(C)/36635/2026 WP(C)/26603/2026	STATE OF ODISHA MANISHA BEHERA VS	JAGAMOHAN PATTANAIK VS	// // 0
212	D-WP(C)/37808/2026 WP(C)/26604/2026	UNION OF INDIA M/S.SREERAM BUILDERS, JAJPUR VS	SANJAY KUMAR PATRA VS	// // 0
213	D-WP(C)/31750/2026 WP(C)/26605/2026	STATE OF ODISHA M.C.OF JAGANNATH JEW HIGH SCHOOL, SAHADA, BALASORE VS	MAHENDRA KUMAR SAHOO VS	// // 0
214	D-WP(C)/37947/2026 WP(C)/26606/2026	STATE OF ODISHA KALPITA MOHANTY VS	ANSHUMAN DAS VS	// // 0
215	D-WP(C)/32275/2026 WP(C)/26607/2026	STATE OF ODISHA MANAMOHAN SAHU VS	BINOD KUMAR HATI VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/36966/2026 WP(C)/26608/2026	MANAGING COMMITTEE OF PARASU CHINTAMANI HIGH SCHOOL, NAYAGARH VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
217	D-WP(C)/36978/2026 WP(C)/26609/2026	RATIKANTA SETHI VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
218	D-WP(C)/35177/2026 WP(C)/26610/2026	AJAYA KUMAR DEHURI VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
219	D-WP(C)/35067/2026 WP(C)/26611/2026	GANESWAR RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
220	D-WP(C)/36577/2026 WP(C)/26612/2026	ALOK KUMAR DAS VS THE EXECUTIVE ENGINEER(ELECT.)-CUM-ASSESSING OFFICER, TPCODL, RASULGARH ELECTRICAL DIVISION, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
221	D-WP(C)/36839/2026 WP(C)/26613/2026	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
222	D-WP(C)/32525/2026 WP(C)/26614/2026	BANAMALI KAMAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
223	D-WP(C)/34695/2026 WP(C)/26615/2026	BASANTA KUMAR PATRA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
224	D-WP(C)/38024/2026 WP(C)/26616/2026	AMRITA KUMARI MOHAPATRO VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
225	D-WP(C)/37646/2026 WP(C)/26617/2026	DHIRENDRA NATH DASH VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
226	D-WP(C)/24479/2026 WP(C)/26618/2026	TRILOCHAN MALLIK VS PETI MALLIK	UMAKANTA MISHRA VS	// 0 //
227	D-WP(C)/38544/2026	DIPTI MANJARI MAHAKUL	NIRANJAN NAYAK	//

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	WP(C)/26619/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/36324/2026	BASANTA KUMAR BALIARSINGH	UMAKANT SAHOO	//
	WP(C)/26620/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/38549/2026	SASHINATH NAYAK	NIRANJAN NAYAK	//
	WP(C)/26621/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/35806/2026	PRADEEPTA KUMAR PRADHAN	ACHYUTANANDA PATTANAIAK	//
	WP(C)/26622/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/33259/2026	LOKNATHA PARIDA	SURYAKANTA DASH	//
	WP(C)/26623/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/38021/2026	DR. SUJATA SAMANTROY	KALPATARU KHUNTIA	//
	WP(C)/26624/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/37854/2026	SRIKANTA JENA	SUKANTA KUMAR NAYAK	//
	WP(C)/26625/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/36841/2026	AJAY KUMAR SAHU	MANOJA KUMAR KHUNTIA	//
	WP(C)/26626/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/37733/2026	NAVOCH MOHANAYAK	RANJAN KUMAR ROUT	//
	WP(C)/26627/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/38365/2026	TANAYA PADHI	SOUMYA MISHRA	//
	WP(C)/26628/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/38023/2026	DR.SEKANDORA SARADA	KALPATARU KHUNTIA	//
	WP(C)/26629/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/38552/2026	HEMANTA KUMAR GIRI	NIRANJAN NAYAK	//
	WP(C)/26630/2026	VS	VS	0

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239	D-WP(C)/38027/2026 WP(C)/26631/2026	STATE OF ODISHA BANSIDHAR GOUDA VS	KALPATARU KHUNTIA VS	// // 0
240	D-WP(C)/35929/2026 WP(C)/26632/2026	STATE OF ODISHA MURALI MOHAN MOHANTY VS	SAMEER KUMAR DAS VS	// // 0
241	D-WP(C)/38032/2026 WP(C)/26633/2026	STATE OF ODISHA DR.SURAJ KUMAR SAHOO VS	KALPATARU KHUNTIA VS	// // 0
242	D-WP(C)/38368/2026 WP(C)/26634/2026	STATE OF ODISHA TANAYA PADHI VS	SOUMYA MISHRA VS	// // 0
243	D-WP(C)/38821/2026 WP(C)/26635/2026	STATE OF ODISHA KALI CHARAN PATTNAIK VS	KRISHNA CHANDRA SAHU VS	// // 0
244	D-WP(C)/38566/2026 WP(C)/26636/2026	STATE OF ODISHA RASMITA CHOUDHRY VS	NIRANJAN LENKA VS	// // 0
245	D-WP(C)/36483/2026 WP(C)/26637/2026	STATE OF ODISHA DEBENDRA DAS VS	AMIYA KUMAR CHHATOI VS	// // 0
246	D-WP(C)/37010/2026 WP(C)/26638/2026	STATE OF ODISHA SURENDRA NATH PATRA VS	AJAYA KUMAR JENA VS	// // 0
247	D-WP(C)/38041/2026 WP(C)/26639/2026	STATE OF ODISHA DR. P. SUNAMA PATRO VS	KALPATARU KHUNTIA VS	// // 0
248	D-WP(C)/38048/2026 WP(C)/26640/2026	STATE OF ODISHA DR. GOKULANANDA PATRO VS	KALPATARU KHUNTIA VS	// // 0
249	D-WP(C)/37021/2026 WP(C)/26641/2026	STATE OF ODISHA DEBARAJ MOHARANA VS	ARJUNA CHARANA BEHERA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/38045/2026 WP(C)/26642/2026	DR. PRABHAS DASH VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
251	D-WP(C)/38240/2026 WP(C)/26643/2026	SAYEED HASIM ALLI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
252	D-WP(C)/36486/2026 WP(C)/26644/2026	KUMAR CHANDA PANI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
253	D-WP(C)/38303/2026 WP(C)/26645/2026	M/S SHREE GANAPATI METAL INDUSTRIES VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
254	D-WP(C)/37879/2026 WP(C)/26646/2026	MAHENDRANATH SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
255	D-WP(C)/38290/2026 WP(C)/26647/2026	NAMITA DEVI SCHOOL OF NURSING, PURI VS STATE OF ODISHA	MANORANJAN KAR VS	// 0 //
256	D-WP(C)/38054/2026 WP(C)/26648/2026	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
257	D-WP(C)/37371/2026 WP(C)/26649/2026	BHABESH KUMAR MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
258	D-WP(C)/37011/2026 WP(C)/26650/2026	BALKRISHNA PAIKA VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //
259	D-WP(C)/38148/2026 WP(C)/26651/2026	RADHA KRISHNA WOMEN SELF HELP GROUP,GUMUDA, KORAPUT VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
260	D-WP(C)/38589/2026 WP(C)/26652/2026	KHIROD KUMAR MISHRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
261	D-WP(C)/38157/2026	MAA BUDHI THAKURANI WOMEN SELF HELP GROUP,KHAIRAMUNDI , KORAPUT	SUBHADUTTA ROUTRAY	//

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	WP(C)/26653/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/38598/2026	BIPIN BIHARI NAYAK	BIJAYA KUMAR BEHERA	//
	WP(C)/26654/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/38405/2026	Dr. PRITI BINITA LAKRA	SAMEER KUMAR DAS	//
	WP(C)/26655/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/33853/2026	CHAIRMAN CUM MANAGING DIRECTOR, BHARAT SANCHAR NIGAM LTD., NEW DELHI	PRASANTA KUMAR SATAPATHY	//
	WP(C)/26656/2026	VS SACHIDANANDA ROUT	VS	0 //
265	D-WP(C)/38913/2026	MAA PARBATI WSHG, NABARANGPUR	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/26657/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/37398/2026	DR.SUJATA BEHERA	SUBHADUTTA ROUTRAY	//
	WP(C)/26658/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/38653/2026	BANDALA MAJHI	PABITRA KUMAR NAYAK	//
	WP(C)/26659/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/33877/2026	CHAIRMAN CUM MANAGING DIRECTOR, BHARAT SANCHAR NIGAM LTD., NEW DELHI	PRASANTA KUMAR SATAPATHY	//
	WP(C)/26660/2026	VS SURENDRA KUMAR ROUT	VS	0 //
269	D-WP(C)/37427/2026	B.BRAHMA ACHARY	NIHAL RATH	//
	WP(C)/26661/2026	VS UNION OF INDIA	VS	0 //
270	D-WP(C)/38657/2026	MILAN NAG	PABITRA KUMAR NAYAK	//
	WP(C)/26662/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/38236/2026	DEBARANJAN TRIPATHY	AVIJIT PATNAIK	//
	WP(C)/26663/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/36357/2026	DEEPTI MAYEE BADAJENA	PRASANTA KUMAR JENA	//
	WP(C)/26664/2026	VS	VS	0

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273	D-WP(C)/38715/2026 WP(C)/26665/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SISKELA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
274	D-WP(C)/37490/2026 WP(C)/26666/2026	STATE OF ODISHA DOLAMANI CHOUDHURY VS	MANOJ KUMAR PANDA VS	// // 0
275	D-WP(C)/38241/2026 WP(C)/26667/2026	STATE OF ODISHA SAYEED HASAN ALLI VS	SUBAS CHANDRA DAS VS	// // 0
276	D-WP(C)/36530/2026 WP(C)/26668/2026	STATE OF ODISHA BHOLANATHA PAIKARAY @ BHOLANATH PAIKARAY VS	DIPANKAR ACHARYA VS	// // 0
277	D-WP(C)/38881/2026 WP(C)/26669/2026	STATE OF ODISHA AJIT PATTI VS	PABITRA KUMAR NAYAK VS	// // 0
278	D-WP(C)/38418/2026 WP(C)/26670/2026	STATE OF ODISHA M/S KALINGA WARRIORS SECURITY SERVICES, CUTTACK VS	KSHIROD KUMAR SAHOO VS	// // 0
279	D-WP(C)/38010/2026 WP(C)/26671/2026	DIRECTOR GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE, BHUBANESWAR DR.RABINDRA BEHERA VS	KALPATARU KHUNTIA VS	// // 0
280	D-WP(C)/38658/2026 WP(C)/26672/2026	STATE OF ODISHA BABULU BAG VS	PABITRA KUMAR NAYAK VS	// // 0
281	D-WP(C)/35427/2026 WP(C)/26673/2026	STATE OF ODISHA DR. RAKESH DAS VS	ATUL TRIPATHY VS	// // 0
282	D-WP(C)/38053/2026 WP(C)/26674/2026	STATE OF ODISHA PRAVAKAR PRADHAN VS	TUKUNA KUMAR MISHRA VS	// // 0
283	D-WP(C)/38882/2026 WP(C)/26675/2026	STATE OF ODISHA HEMSAGAR BISWAL VS	PABITRA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/37291/2026 WP(C)/26676/2026	ANUKULYA BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
285	D-WP(C)/38542/2026 WP(C)/26677/2026	SANJAYA KUMAR MALLIK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
286	D-WP(C)/38299/2026 WP(C)/26678/2026	ABHIJEET MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
287	D-WP(C)/38016/2026 WP(C)/26679/2026	SRIJAYA KUMAR SAHU VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
288	D-WP(C)/35962/2026 WP(C)/26680/2026	P. NILAKANTHA REDDY VS THE STATE OF ODISHA	DR. KEDAR NATH TRIPATHY VS	// 0 //
289	D-WP(C)/38302/2026 WP(C)/26681/2026	ANTARYAMI PADHAN VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
290	D-WP(C)/38300/2026 WP(C)/26682/2026	JITENDRA BEHERA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
291	D-WP(C)/38397/2026 WP(C)/26683/2026	NATABAR BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
292	D-WP(C)/38235/2026 WP(C)/26684/2026	DEBARANJAN TRIPATHY VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
293	D-WP(C)/38398/2026 WP(C)/26685/2026	AJAYA KUMAR DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
294	D-WP(C)/37701/2026 WP(C)/26686/2026	SAILENDRA NARAYAN PRADHAN VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
295	D-WP(C)/38310/2026	RASMITA SWAIN	SAMEER KUMAR DAS	//

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	WP(C)/26687/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/38863/2026	JAYANTA PATRA	BIJAY KUMAR PARIDA	//
	WP(C)/26688/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/33646/2026	RATAN KUMAR MAJHI	PRASANNA KUMAR MISHRA	//
	WP(C)/26689/2026	VS UNION OF INDIA	VS	0 //
298	D-WP(C)/38351/2026	PRAKASH CHANDRA JENA	JAYDEEP PAL	//
	WP(C)/26690/2026	VS STATE TRANSPORT AUTHORITY ODISHA, CUTTACK	VS	0 //
299	D-WP(C)/38925/2026	BISWA MAA MAHALAXMI SHG, SUBARNAPUR	MANOJ KUMAR MOHANTY	//
	WP(C)/26691/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/36216/2026	LOKANATH PATRA	ASISH KUMAR RAY	//
	WP(C)/26692/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/37685/2026	LILIRANI BEHERA	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/26693/2026	VS UNION OF INDIA	VS	0 //
302	D-WP(C)/38923/2026	JAY BIRSAMUNDA SHG,SUBRNAPUR	MANOJ KUMAR MOHANTY	//
	WP(C)/26694/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/38399/2026	PRASANA KUMAR JENA	AMITAV TRIPATHY	//
	WP(C)/26695/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/38947/2026	BIPINBIHARI ROUTRAY	SIDHARTHA MISHRA	//
	WP(C)/26696/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/38392/2026	DILLIP KUMAR DAS	DHANESWAR BEHERA	//
	WP(C)/26697/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/36778/2026	PRASANTA KUMAR SAHOO	KRUSHNA CHANDRA RATH	//
	WP(C)/26698/2026	VS	VS	0

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307	D-WP(C)/38489/2026 WP(C)/26699/2026	THE STATE OF ORISSA ODISHA SOCIAL SECURITY MINISTERIAL STAFFS ASSOCIATION, BHUBANESWAR VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// // 0 //
308	D-WP(C)/38408/2026 WP(C)/26700/2026	PRASANTA KUMAR PATNAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
309	D-WP(C)/38710/2026 WP(C)/26701/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, NAREN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
310	D-WP(C)/37673/2026 WP(C)/26702/2026	SANDHYARANI NAYAK VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
311	D-WP(C)/38850/2026 WP(C)/26703/2026	M/S. MAA TARINI RICE MILL, GANJAM VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
312	D-WP(C)/37377/2026 WP(C)/26704/2026	TP CENTRAL ODISHA DISTRIBUTION LTD., BHUBANESWAR VS REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR	ANAND KUMAR SHRIVASTAVA VS	// 0 //
313	D-WP(C)/38728/2026 WP(C)/26705/2026	SIMADRI KRISHNA MURTY @ SIMHADRI VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
314	D-WP(C)/38730/2026 WP(C)/26706/2026	KUSO BIDIKA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
315	D-WP(C)/38786/2026 WP(C)/26707/2026	SRI JAGANNATH WOMEN SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
316	D-WP(C)/37452/2026 WP(C)/26708/2026	SURENDRA NATH BEHERA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
317	D-WP(C)/38790/2026 WP(C)/26709/2026	SINGHA BAHINI WOMEN SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //

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318	D-WP(C)/38040/2026 WP(C)/26710/2026	RAVINDRA KUMAR JAGADEV VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
319	D-WP(C)/38849/2026 WP(C)/26711/2026	CHINMAY KHUNTIA VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
320	D-WP(C)/38729/2026 WP(C)/26712/2026	B.SATRUGHANA DORA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
321	D-WP(C)/38795/2026 WP(C)/26713/2026	MAA SARBAMANGALA WOMEN SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
322	D-WP(C)/35411/2026 WP(C)/26714/2026	RASHMI RANJAN BEHERA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
323	D-WP(C)/37918/2026 WP(C)/26715/2026	S.T MINERALS PVT.LTD., CUTTACK ROAD, BHUBANESWAR VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
324	D-WP(C)/38801/2026 WP(C)/26716/2026	MAA BINAPANI WOMEN SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
325	D-WP(C)/38428/2026 WP(C)/26717/2026	SUSANTA KUMAR SENGUPTA VS STATE OF ODISHA	PARTHA SARATHI ACHARYA VS	// 0 //
326	D-WP(C)/38929/2026 WP(C)/26718/2026	BADAMAL SHG, SUBARNAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
327	D-WP(C)/38919/2026 WP(C)/26719/2026	MAA BHUBANESWARI SHG, SUBRNAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
328	D-WP(C)/38711/2026 WP(C)/26720/2026	SEFALI JENA VS ASIAN INSTITUTE OF PUBLIC HEALTH (AIPH) UNIVERSITY, BHUBANESWAR	SASANKA SEKHAR SATAPATHY VS	// 0 //
329	D-WP(C)/38702/2026	JAJNADUTTA RAY	SASANKA SEKHAR SATAPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26721/2026	VS	VS	0
		ASIAN INSTITUTE OF PUBLIC HEALTH (AIPH) UNIVERSITY, BHUBANESWAR		//
330	D-WP(C)/38720/2026	S. VENKATA RAO @ VENKATA	BAIBASWATA PANIGRAHI	//
	WP(C)/26722/2026	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/37688/2026	DR.N.R.SATAKOPA TATACHARIAR	BEDA PRAKASH PANDA	//
	WP(C)/26723/2026	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/37530/2026	ODISHA PROSECUTION SERVICE ASSOCIATION, BHUBANESWAR	JITENDRA SAMANTARAY	//
	WP(C)/26724/2026	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/38927/2026	BISWALAXMI SHG, SUBRNAPUR	MANOJ KUMAR MOHANTY	//
	WP(C)/26725/2026	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/38582/2026	ANANTAGOPAL SHG, SAKUNTALAPUR	RAJIV KUMAR MAHANTA	//
	WP(C)/26726/2026	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/37896/2026	HEMANTA KUMAR DASH	SIBA PRASAD SWAIN	//
	WP(C)/26727/2026	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/38722/2026	NAGALAPALI PRAKASH @ NAGALAPALLI	BAIBASWATA PANIGRAHI	//
	WP(C)/26728/2026	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/37897/2026	RAJAKISHORE BARADA	SIBA PRASAD SWAIN	//
	WP(C)/26729/2026	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/36020/2026	SUSHIL KUMAR BISHOYI @ SUSIL	SANTOSH KUMAR MAHANTY	//
	WP(C)/26730/2026	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/38721/2026	KABITA SETHY	BAIBASWATA PANIGRAHI	//
	WP(C)/26731/2026	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/37572/2026	MANORANJAN BISWAL	NIRANJAN BISWAL	//
	WP(C)/26732/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/36037/2026 WP(C)/26733/2026	STATE OF ODISHA DASHARU BHUSAGAR @ DASARU BHORASAGAR VS MAHANADI COALFIELDS LTD.,SAMBALPUR	SIBA PRASAD PATRA VS	// // ()
342	D-WP(C)/36434/2026 WP(C)/26734/2026	ASIT KUMAR NAYAK VS STATE OF ODISHA	PADMA CHARAN PATNAIK VS	// ()
343	D-ABLAPL/23979/2026 ABLAPL/9637/2026	ROJALIN SAHOO VS STATE OF ODISHA	BHARAT JALLI VS	// MANGALA BAG /283 /2026 ()
344	D-ABLAPL/23980/2026 ABLAPL/9638/2026	BARSHA PARIDA @ BARSHA PRIYADARSHINI PRADHAN VS STATE OF ODISHA	BHARAT JALLI VS	// TANGI (KHURDA) /379 /2026 ()
345	D-ABLAPL/24132/2026 ABLAPL/9639/2026	SK. SARPHUL @ SK. SERFUL @ SK. SARFUL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// HARICHANDANPUR /145 /2026 ()
346	D-ABLAPL/20367/2026 ABLAPL/9640/2026	JITENDRA KUMAR DAS VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// CHANDRASEKHARPUR /544 /2026 ()
347	D-ABLAPL/24135/2026 ABLAPL/9641/2026	JAHID KHAN @ ZAHID KHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// BISRA /276 /2025 ()
348	D-ABLAPL/24141/2026 ABLAPL/9642/2026	SARJU SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// UDITNAGAR /151 /2017 ()
349	D-ABLAPL/23196/2026 ABLAPL/9643/2026	SANJAY KUMAR PANIGRAHI @ SANJAY PANIGRAHI VS STATE OF ODISHA	DEBASHIS NANDA VS	// RAJKANIKI /495 /2026 ()
350	D-ABLAPL/23895/2026 ABLAPL/9644/2026	SHIBA PADHAN @ PRADHAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// AINTHAPALI /218 /2026 ()
351	D-ABLAPL/24255/2026 ABLAPL/9645/2026	SATYABRATA KAR VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// BARI RAMCHANDRAPUR /296 /2026 ()

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352	D-ABLAPL/24598/2026 ABLAPL/9646/2026	NARENDRA MOHAN KAR @ JUKA KAR VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	BAISINGA /190 /2019 () //
353	D-ABLAPL/24287/2026 ABLAPL/9647/2026	BHAGABAN SWAIN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	BOLAGARH P.S. /308 /2026 () //
354	D-ABLAPL/24286/2026 ABLAPL/9648/2026	GAJENDRA GANGAI VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	TALASARI MARINE /171 /2026 () //
355	D-ABLAPL/24429/2026 ABLAPL/9649/2026	SANTOSH ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /401 /2026 () //
356	D-ABLAPL/24771/2026 ABLAPL/9650/2026	SK. SAIFUDDIN VS STATE OF ODISHA	SATYABRATA DASH VS	CHANDIPUR /153 /2026 () //
357	D-ABLAPL/24318/2026 ABLAPL/9651/2026	PURNA CHANDRA GANGAI@PUNIA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /171 /2026 () //
358	D-ABLAPL/24694/2026 ABLAPL/9652/2026	TRINATH BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	G.R.P.S. (TITILAGARH) /56 /2025 () //
359	D-ABLAPL/24773/2026 ABLAPL/9653/2026	SMRUTI RANJAN PARIDA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	PATTAMUNDAI RURAL PS /408 /2026 () //
360	D-ABLAPL/24698/2026 ABLAPL/9654/2026	DEEPAK KUMAR BEDAMATTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANARAPAL /448 /2026 () //
361	D-ABLAPL/24373/2026 ABLAPL/9655/2026	ABINASH CHHOTARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INFOVALLY UPD BHUBANESWAR /310 () //
362	D-ABLAPL/24375/2026 ABLAPL/9656/2026	RABINDRA NATH SETHY VS STATE OF ODISHA	SASWATA PATNAIK VS	/ /0 () //
363	D-ABLAPL/24638/2026	BATA KRUSHNA SAHU	DIBAKAR BISWAL	BALIAPAL /362 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9657/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/24641/2026 ABLAPL/9658/2026	BISMITA PANIGRAHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALASORE SADAR /367 /2026 J.M.F.C.,BALASORE(CITY)(Baleshwar) CT/0000702/2026
365	D-ABLAPL/24411/2026 ABLAPL/9659/2026	MANOJ PRADHAN @ MANOJ KUMAR PADHAN VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	SOHELLA /174 /2026 ()
366	D-ABLAPL/24655/2026 ABLAPL/9660/2026	DIPTI RANJAN NAYAK @ DIPAN VS STATE OF ODISHA	AVIRAM PATRA VS	SPL.TASK FORCE /18 /2026 ()
367	D-ABLAPL/24599/2026 ABLAPL/9661/2026	TAPAS KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAIDYANATHPUR /11 /2026 ()
368	D-ABLAPL/24637/2026 ABLAPL/9662/2026	MAYADHAR PANIGRAHI VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	SIMULIA /285 /2026 ()
369	D-ABLAPL/23731/2026 ABLAPL/9663/2026	JISHNU PRAKASH GHOSE VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	MARKAT NAGAR /251 /2026 ()
370	D-ABLAPL/24072/2026 ABLAPL/9664/2026	ASHOK KUMAR MAHANATHY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELLAGAON /96 /2026 ()
371	D-ABLAPL/24764/2026 ABLAPL/9665/2026	MITHUN CHAMPATIRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BENTKAR (42 MOUZA) UPD CUTTACK ()
372	D-ABLAPL/23935/2026 ABLAPL/9666/2026	JEMA MANGARAJ VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KEGAON /86 /2026 ()
373	D-ABLAPL/24579/2026 ABLAPL/9667/2026	KUNA PADHAN VS STATE OF ODISHA	SITIKANT MISHRA VS	NISCHINTAKOILI /295 /2026 ()
374	D-ABLAPL/23939/2026 ABLAPL/9668/2026	RAJESH BEHERA @ CHENGAN VS	PRASANTA KUMAR NANDA VS	BADAGODA P.S. /556 /2025 ()

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375	D-ABLAPL/24321/2026 ABLAPL/9669/2026	STATE OF ODISHA PRATAP BEHERA VS	SIDDHARTH GOUTAM DAS VS	// G.R.P.S. (TITILAGARH) /56 /2025 ()
376	D-ABLAPL/24643/2026 ABLAPL/9670/2026	STATE OF ODISHA SABITA SAHOO @ MAMA VS	ABHISIDDHANTA SAHOO VS	// PURI TOWN /668 /2025 ()
377	D-ABLAPL/23781/2026 ABLAPL/9671/2026	STATE OF ODISHA PRASHANTA KUMAR DAS @ KANHEI MAHALIK VS	MD. GOLAM MADANI VS	// DHUSURI /318 /2026 ()
378	D-ABLAPL/24686/2026 ABLAPL/9672/2026	STATE OF ODISHA SURESH KANDHAPANI VS	AMLAN MOHANTY VS	// MOHANA /159 /2019 ()
379	D-ABLAPL/24530/2026 ABLAPL/9673/2026	STATE OF ODISHA NIRANJAN BARIK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /472 /2026 ()
380	D-ABLAPL/24252/2026 ABLAPL/9674/2026	STATE OF ODISHA JITU NAG VS	GOPAL PRASAD LAL VS	// BURLA /330 /2026 ()
381	D-ABLAPL/24647/2026 ABLAPL/9675/2026	STATE OF ODISHA MALLICK RAJAK VS	SUVASHISH PATTANAIK VS	// GOP /43 /2013 ()
382	D-ABLAPL/24659/2026 ABLAPL/9676/2026	STATE OF ODISHA GAMHA @ GAMA BENGRA VS	MADAN MOHAN SWAIN VS	// RARUAN /43 /2009 ()
383	D-ABLAPL/24540/2026 ABLAPL/9677/2026	STATE OF ODISHA DIPAK KUMAR JENA VS	ASIT KUMAR JENA VS	// DHARMASALA /335 /2026 ()
384	D-ABLAPL/23843/2026 ABLAPL/9678/2026	STATE OF ODISHA RATIKANTA KANUNGO VS	SURYANARAYAN BISWAL VS	// INFOVALLY UPD BHUBANESWAR /195 ()
385	D-ABLAPL/23584/2026 ABLAPL/9679/2026	STATE OF ODISHA PRAHLLAD MALIK VS	SURYAKANTA DASMOHAPATRA VS	// ANANTPUR /191 /2026 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/24461/2026 ABLAPL/9680/2026	SHUBANKAR PATI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BERHAMPUR /88 /2026 () //
387	D-ABLAPL/24501/2026 ABLAPL/9681/2026	S.SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GOSANINUAGAM /242 /2026 () //
388	D-ABLAPL/24331/2026 ABLAPL/9682/2026	DEEPAK PASWAN VS STATE OF ODISHA	SWETA DASH VS	HIRAKUD /136 /2026 () //
389	D-ABLAPL/24831/2026 ABLAPL/9683/2026	SHIBALAL TANTI VS STATE OF ODISHA	SAMAPIKA MISHRA VS	LAXMIPUR /134 /2025 () //
390	D-ABLAPL/21138/2026 ABLAPL/9684/2026	PANKAJINI SWAIN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	KUMBHARAPARA /515 /2025 () //
391	D-ABLAPL/24459/2026 ABLAPL/9685/2026	JAGA @ JAGANNATH MALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /122 /2026 () //
392	D-ABLAPL/24560/2026 ABLAPL/9686/2026	PADMABATI SETHY VS STATE OF ODISHA	SASWATA PATNAIK VS	/ /0 () //
393	D-ABLAPL/24663/2026 ABLAPL/9687/2026	PRABHAKAR BEHERA @ DHIRUA VS STATE OF ODISHA	DIGBAS PANDA VS	JAGATSINGPUR /493 /2026 () //